

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8236/2023

THE STATE OF UTTAR PRADESH & ANR.

Appellant(s)

VERSUS

GAURI SHANKAR (DEAD) THR. LRS. & ANR.

Respondent(s)

IA No. 73926/2024 - APPLICATION FOR SUBSTITUTION
IA No. 73928/2024 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 73927/2024 - SETTING ASIDE AN ABATEMENT

Date : 18-09-2024 The appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
[IN CHAMBER]

For Appellant(s) Mr. Kamlendra Mishra, AOR (N/P)

For Respondent(s) Mr. Manoj Kumar Dwivedi, Adv.(N/P)
Mr. Shashank Singh, AOR (N/P)

Mr. Vipin Kumar Jai, AOR (N/P)

UPON hearing the counsel the Court made the following
O R D E R

1. Read the office report dated 13th September, 2024.
2. Learned counsel for the appellants has since provided clarification in respect of the defect that was pointed out by the Registry. Such clarification may be accepted, subject to just exceptions that might be raised by the respondents at the time of hearing of the civil appeal.
3. Registry is directed to list the civil appeal before the appropriate Court in due course.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)